

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge

Room No 5

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title
Arguments				
1	RCT ARCT	6/2015	112/16	JOGINDER LAL KUTHIALA ORS. Vs. VINAY SAIGAL ORS.
2	RCT ARCT	5/2015	113/16	JOGINDER LAL KUTHIALA ORS. Vs. MS VINAY SAIGAL VIJAY SAIGAL ANR.
3	RCT ARCT	7/2015	118/16	MS VINAY SAIGAL VIJAY SAIGAL Vs. JOGINDER LAL KUTHIALA ORS.
4	RCT ARCT	8/2015	119/16	VINAY SAIGAL ORS. Vs. JOGINDER LAL KUTHIALA ORS.
5	RCT ARCT	13/2015	127/16	MS. VINAY SAIGAL VIJAY SAIGAL Vs. JOGINDER LAL KUTHIALA
6	RCT ARCT	14/2015	128/16	VINAY SAIGAL Vs. JOGINDER LAL KUTHIALA
7	EX		5608/16	HIMACHAL PRADESH HORTICULTURE PRODUCE MARKETING AND PROCESSING CORP LTD Vs. K.D JAMWAL
8	Misc DJ		56/16	K D JAMWAL Vs. H P M C
9	RCT ARCT		9/17	KHEDROOB THONDUP Vs. SUMAN GHANDIOK
10	RCT ARCT		23/19	HARMAN PREET SINGH Vs. MANOJ CHUGH
11	RCT ARCT		24/19	HARMAN PREET SINGH Vs. ASHA CHUGH
12	PPA		23/19	AJAY KUMAR SINGH Vs. ESTATE OFFICER AND ANR

04/05/202

Criminal Cause List Dated 03-04-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
13	NIA		1/2017	NATIONAL INVESTIGATION AGENCY Vs. BAHADUR ALI @ SAIFULLAH MANSOOR	/0
14	SC		90/2020	STATE Vs. SANJEEV @ SANJU	114 /2019 ()
Defendant/Respondent Evidence					
15	SC		368/2019	STATE Vs. RAHUL CHAUHAN	90 /2018 ()
Arguments					
16	Cr Rev		76/2020	REENA VERMA Vs. GOVT OF NCT OF DELHI	/0 ()

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S.No.	Case Type	Old Case No.	Case No.	Title	FROPS	
Misc./Appearance		Entire cause list has been en-block posted to 07-10-2020				
1	Ct Cases		18191/2016	USHA DOGRA Vs. JITENDERA GUPTA ORS39	/0 (Tilak Marg)	
2	Cr Cases		57286/2016	STATE Vs. RAHISH	1794 /2015 (Vasant Vihar)	
3	Cr Cases		1758/2017	STATE Vs. SUSHILA ALIAS RENU KOMAL	587 /2016 (Vasant Vihar)	
4	Cr Cases		4252/2017	STATE Vs. UNTRACE	370 /2014 (Mandir Marg)	
5	Cr Cases		7439/2017	STATE Vs. UNTRACE	194 /2015 (Mandir Marg)	
6	Cr Cases		8954/2017	STATE Vs. UNTRACE	000239 /2016 (Vasant Vihar)	
7	Cr Cases		13586/2018	STATE Vs. HIMANSHU	16 /2015 (Tilak Marg)	
8	Ct Cases		9517/2018	NEERAJ CHOPRA Vs. STATE AND ORS	/0 (Vasant Vihar)	
9	Cr Cases		14164/2018	STATE Vs. jaseen khan	143 /2015 (Tilak Marg)	
10	Ct Cases		11532/2018	VIJAY KAPOOR Vs. GOPI CHAND AND ANR	/0 ()	
11	Ct Cases		14455/2018	SUSHMA TIWARI Vs. THE STATE OF DELHI AND ORS.	/0 (Vasant Vihar)	
12	Ct Cases		15224/2018	DCB BANK LTD Vs. JAGDEESH@ JAGDEESH SINGH	/0 ()	
13	Ct Cases		15225/2018	DCB BANK LTD Vs. SANJAY SINGH	/0 ()	
14	Ct Cases		15226/2018	DCB BANK LTD Vs. GENDA LAL	/0 ()	
15	Ct Cases		15227/2018	DCB BANK LTD Vs. LAKHAN SINGH THAKUR	/0 (Barakhamba Road)	
16	Ct Cases		15228/2018	DCB BANK LTD Vs. UMESH KUMAR PATEL	/0 (Barakhamba Road)	
17	Cr Cases		18156/2018	STATE Vs. MEGHA KAPOOR SINGH	0017 /2017 (Tilak Marg)	
18	Cr Cases		18520/2018	STATE Vs. PARDEEP	212 /2018 (Vasant Vihar)	
19	Cr Cases		1190/2019	STATE Vs. UNTRACE	000914 /2017 (Vasant Vihar)	
20	Cr Cases		1977/2019	STATE Vs. CANCELLATION	183 /2018 (Vasant Vihar)	
21	Ct Cases		4724/2019	KANTA DEVI KHAIRANI Vs. MANISH RAJAJ	/0 (Vasant Vihar)	
22	Ct Cases		6713/2019	IIFL Vs. MUDU NAGESHWARARAO	/0 ()	
23	Ct Cases		6714/2019	IIFL Vs. GULZAR SINGH JUDGE	/0 ()	
24	Ct Cases		6719/2019	IIFL Vs. SADIKALI JANABALI ANSARI	/0 ()	
25	Ct Cases		6768/2019	IIFL Vs. GAYAKAVAD RAVINDRA VITTHAL	/0 ()	
26	Ct Cases		6720/2019	IIFL Vs. PAWAN CHARGO CARRIERS	/0 ()	
27	Cr Cases		5594/2019	STATE Vs. YOCESH VERMA @ ANKIT	30 /2019 (Mandir Marg)	
28	Ct Cases		8945/2019	VIPAN VIG AND ANR Vs. MOHINDER PAL SINGH AND ANR	/0 (Vasant Vihar)	
29	Ct Cases		12382/2019	ROOPDARSHAN PANDEY Vs. SAMARJIT BANERJEE	/0 (Vasant Vihar)	
30	Ct Cases		12865/2019	AJAY ABRAHAM Vs. REV GREGORIOUS MAR STEPHANOS	/0 (Tilak Marg)	
31	Ct Cases		17619/2019	SUNITA RANI Vs. SHREE AMIT D.K. VOHRA	/0 (Tilak Marg)	
32	Cr Cases		9769/2019	STATE Vs. YOGESH PRATAP SINGH @ MAKRI	91 /2019 (Mandir Marg)	

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Cr Cases		9594/2019	STATE Vs. NITESH BISWAS @ NITISH KUMAR REHMAN	105 /2019 (Mandir Marg)
34	Ct Cases		19183/2019	SIDDHARTH MOHINDRU Vs. RAKESH KUMAR RAWAL	/0 (Tilak Marg)
Charge					
35	Cr Cases	2/3/2015	42392/2016	STATE Vs. RAHUL KUMAR	0 /2014 (Mandir Marg)
Pre-Summoning Evidence					
36	Ct Cases		8186/2017	RITIKA JUNEJA NARANG Vs. ANSHUMAN NARANG	/0 (Tilak Marg)
Charge					
37	Cr Cases		18157/2018	STATE Vs. BHANU	0030 /2017 (Tilak Marg)
Pre-Summoning Evidence					
38	Ct Cases		18581/2018	NAMO ALLOYS PVT. LTD. Vs. MOHIT	/0 ()
Charge					
39	Cr Cases		9623/2019	STATE Vs. VIJENDER	/0 (Tilak Marg)
40	Cr Cases		6375/2019	STATE Vs. VIJAY FARMANA	162 /2017 (Vasant Vihar)
Prosecution Evidence					
41	Cr Cases	89/2/2008	38934/2016	STATE Vs. OM PRAKASH	266 /2005 (Tilak Marg)
42	Cr Cases	33A/2/2009	43371/2016	STATE Vs. MOHD FARHAN	11 /2009 (Tilak Marg)
43	Cr Cases	92/02/2013	42566/2016	STATE Vs. ABHINAV KUMAR	161 /2012 (Vasant Vihar)
44	Cr Cases	132/V/2016	56114/2016	STATE Vs. SAMAY SANJAY	467 /2015 (Vasant Vihar)
45	Cr Cases		4688/2017	STATE Vs. RAM KARAN	282 /2016 (Tilak Marg)
46	Cr Cases		763/2017	STATE Vs. PREM PAL	43 /2016 (Tilak Marg)
47	Cr Cases		2881/2017	STATE Vs. RAHUL	168 /2017 (Vasant Vihar)
48	Cr Cases		4273/2017	STATE Vs. SANTOSH SINGH	203 /2016 (Mandir Marg)
Defence Evidence					
49	Cr Cases	503/2/2012	43026/2016	STATE Vs. ROYMON.S	227 /2008 (Mandir Marg)
Misc. Arguments					
50	Cr Cases	56/02/2013	42466/2016	STATE Vs. DEEPAK VARSHNEY	203 /2012 (Vasant Vihar)
Post-Summoning Evidence					
51	Ct Cases		5509/2019	ARJUN SINGH BAWA Vs. BABBAR S.J. BAHADUR	/0 (Tilak Marg)
Order					
52	Ct Cases		16689/2017	PRASAR BHARTI Vs. A ONE NEWS TIME BROADCASTING LTD AND ORS	/0 (Tilak Marg)
53	Ct Cases		7621/2019	PARVEEN KUMAR GROVER Vs. PARVEEN KUMAR GROVER	/0 (Tilak Marg)
54	Ct Cases		9773/2019	SONAM KAPOOR Vs. UDAY KAPOOR	/0 (Vasant Vihar)
55	Cr Cases		7892/2019	NITESH BISWAS Vs. SHABANA REHMAN AND ORS	/0 (Mandir Marg)

07-10-20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Sudhir Kumar Sirohi

Addl. Chief Metropolitan Magistrate

Criminal Cause List Dated 03-04-2020 Total Cases:55

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S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases	702/1/2014	25659/2016	AIS GLASS SOLUTIONS PVT. LTD. Vs. ANIL CHHATWAL ORS.	/0 (New Friends Colony)
Misc./ Appearance					
2	Cr Cases		8854/2017	STATE Vs. MOHD FAROOQ	603 /2015 (Vasant Kunj South)
3	Cr Cases		81/2017	STATE Vs. SURESH KUMAR	798 /2015 (Vasant Kunj South)
4	Cr Cases		10545/2017	STATE Vs. UNTRACE	1100 /2015 (Vasant Kunj South)
5	Cr Cases		5701/2017	STATE Vs. DHANI RAM	008945 /2017 (R.K. Puram)
6	Cr Cases		10341/2017	STATE Vs. UNTRACE	000198 /2016 (Vasant Kunj South)
7	Cr Cases		5385/2017	STATE Vs. UNTRACE	857 /2015 (Vasant Kunj South)
8	Cr Cases		5387/2017	STATE Vs. UNTRACE	23 /2016 (Vasant Kunj South)
9	Cr Cases		6667/2017	STATE Vs. UNTRACE	718 /2016 (Vasant Kunj South)
10	Cr Cases		7519/2017	STATE Vs. untrace	45 /2017 (Vasant Kunj South)
11	Cr Cases		10900/2018	STATE Vs. MANNU SINGH	668 /2016 (Vasant Kunj South)
12	Cr Cases		8671/2017	STATE Vs. UNTRACE	1191 /2015 (Vasant Kunj South)
13	Cr Cases		8674/2017	STATE Vs. UNTRACE	1186 /2015 (Vasant Kunj South)
14	Cr Cases		15509/2018	STATE Vs. SANJAY SHARMA	26 /2006 (Sarojini Nagar)
15	Cr Cases		17288/2018	STATE Vs. JOGINDER @ JOGI	95 /2017 (Vasant Kunj South)
16	Cr Cases		2256/2019	STATE Vs. NIKKI JOHARI	875 /2015 (R.K. Puram)
17	Cr Cases		3611/2019	STATE Vs. MUSTAFA	301 /2016 ()
18	Cr Cases		2564/2019	STATE Vs. CANCELLATION	262 /2018 (R.K. Puram)
19	Cr Cases		2682/2019	STATE Vs. UNTRACE	00421 /2017 (Vasant Kunj South)
20	Ct Cases		4959/2019	GUJRATI DEVI Vs. DREAM VALLEY ASSOCIATES	/0 (R.K. Puram)
21	Cr Cases		4003/2019	STATE Vs. ARSHAD KHAN	74 /2019 (Vasant Kunj South)
22	Cr Cases		6820/2019	STATE Vs. CANCELLATION	175 /2019 (Vasant Kunj South)
23	Cr Cases		7241/2019	STATE Vs. BABLOO	387 /2018 (R.K. Puram)
24	Ct Cases		13529/2019	STATE Vs. UNTRACE	000125 /2019 (R.K. Puram)
25	Cr Cases		8904/2019	STATE Vs. DILIP SINGH CHOUHAN @ DEEPU	428 /2018 (Vasant Kunj South)
26	Ct Cases		17798/2019	K D SHUTTERING STORE Vs. VPR INTCON PVT LTD AND ORS	/0 (Vasant Kunj South)
27	Cr Cases		1518/2020	STATE Vs. ANITA JHA	00209 /2019 (Vasant Kunj South)
28	Cr Cases		1520/2020	STATE Vs. UDAIVIR SINGH	0036 /2019 (Vasant Kunj South)
Charge					
29	Cr Cases		4199/2017	STATE Vs. RAVI SEHRAWAT	180 /2016 (Vasant Kunj South)

04-5-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:55

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
10	Cr Cases		8680/2017	STATE Vs. KARAN KUMAR	08 /2015 (Vasant Kunj South)
11	Cr Cases		8871/2017	STATE Vs. SANDEEP ALIAS SHREE	1175 /2015 (Vasant Kunj South)
12	Cr Cases		10732/2017	STATE Vs. MANOJ KUMAR ALIAS MAUSAM	495 /2016 (Vasant Kunj South)
Pre-Summoning Evidence					
33	Ct Cases		10795/2018	DILIP KUMAR PANDEY Vs. IMRAN KHAN	/0 (Vasant Kunj South)
Prosecution Evidence					
34	Cr Cases	49A/2/2000	41175/2016	STATE Vs. RAMESH CHAND GUPTA	477 /1998 (Connaught Place)
Plaintiff/Petitioner Evidence					
35	Ct Cases	86/1/2013	18923/2016	ENFORCEMENT Vs. MS ABI EXPORTEURS	/ ()
Prosecution Evidence					
36	Cr Cases	37/2C/2014	50908/2016	STATE Vs. HARI RAKESH	63 /2012 (R.K. Puram)
37	Cr Cases	5/2B/2014	47159/2016	STATE Vs. RAM ROOP PATHAK	203 /2011 (Vasant Kunj South)
38	Cr Cases	65/2C/2014	49084/2016	STATE Vs. RAJU	399 /2008 (R.K. Puram)
39	Cr Cases	44/2B/2014	45125/2016	STATE Vs. ARUN KUMAR	97 /2013 (Vasant Kunj South)
40	Cr Cases	89/2C/2014	49768/2016	STATE Vs. SURAJ	442 /2013 (R.K. Puram)
41	Cr Cases	95/2C/2014	45183/2016	STATE Vs. OM PRAKASH	91 /2003 (R.K. Puram)
Notice					
42	Cr Cases	27/2B/2016	56445/2016	STATE Vs. RAM PRAKASH	1101 /2015 (Vasant Kunj South)
Prosecution Evidence					
43	Cr Cases		1282/2017	STATE Vs. ADITYA YADAV	113 /2015 (Vasant Kunj South)
44	Cr Cases		7460/2017	STATE Vs. AJAY SHARMA	1090 /2015 (Vasant Kunj South)
45	Cr Cases		9325/2017	STATE Vs. RAJENDER KUMAR	298 /2017 (R.K. Puram)
46	Cr Cases		10030/2017	STATE Vs. DHANANJAY BARMAN	609 /2016 (Vasant Kunj South)
Notice					
47	Cr Cases		248/2019	STATE Vs. VINTI RAM	315 /2018 ()
Prosecution Evidence					
48	Cr Cases		4401/2019	STATE Vs. HARISH @ TOPI	000182 /2019 (Vasant Kunj South)
49	Cr Cases		5337/2019	STATE Vs. HARISH @ TOPI	000267 /2019 (Vasant Kunj South)
Misc. Arguments					
50	Ct Cases	14/1B/2015	19172/2016	CHAMAN Vs. JAT COMMUNITY ORS	/0 (Vasant Kunj)
51	Ct Cases		7383/2018	RAJENDER KUMAR Vs. PINKI	/0 (R.K. Puram)
52	Cr Cases		586/2019	STATE Vs. CLOSURE REPORT	18 /2010 (Vasant Kunj South)
53	Ct Cases		15214/2019	NEHA PRASAD Vs. VAIBHAV BATRA AND ORS	/0 (Vasant Kunj South)
Final Arguments					
54	Cr Cases	66/2C/2014	46783/2016	STATE Vs. MD. ILIYAS	79 /2002 (R.K. Puram)
Order					
55	Cr Cases		8943/2017	SUMAN SEHGAL Vs. NEHA SEHGAL	/0 (Vasant Kunj South)

04.5.20

District and Sessions Judge, New Delhi, PHC
 IN THE COURT OF Mr. Munish Markan
 Additional District Judge (ADJ)
 CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:56

R. No. 9.
 (9)

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX	4/2015	5252/16	HDFC BANK LTD. Vs. CHANDER MOHAN KASHYAP
2	TM		13876/16	GANESH STEEL INDUSTRIES Vs. AMFORCE ISPAT LTD.
3	EX		85/17	HDFC BANK LTD Vs. R.S.YADAV AND COM.
4	EX		587/17	AU SMALL FINANCE BANK LIMITED Vs. MANOJ KUMAR
5	EX		616/17	AAR KAY FIN LEASE PVT. LTD. Vs. DHARAMBIR AND OTHERS
6	EX		263/18	THE BOARD OF TRUSTEES OF THE PORT OF BOMBAY Vs. RADHIKA VITAMALT PVT LTD
7	CS		644/18	CHIRAG MEHTA Vs. SRS VALUE BAZAR (A UNIT OF SRS LTD)
8	EX		520/18	AIRPORT AUTHORITY OF INDIA Vs. DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD
9	EX		521/18	AIRPORT AUTHORITY OF INDIA Vs. DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD
10	EX		548/18	INDIA INFOLINE FINANCE LTD Vs. INNOVATIVE LIFE DISCOVERIES
11	EX		594/18	STATUS AIR VISION PVT LTD Vs. PRASAR BHARTI
12	EX		614/18	SHRIRAM TRANSPORT FINANCE CO LTD Vs. SHISHUPAL SINGH AND ANOTHER
13	EX		631/18	RAVINDER GULIA Vs. ASHOK KUMAR
14	EX		659/18	PUNJAB NATIONAL BANK Vs. UMESH SINGH AND ANR
15	EX		692/18	M/S KOTAK MAHINDRA BANK LTD. Vs. SURINDER KHURANA
16	EX		714/18	M/S KOTAK MAHINDRA BANK LIMITED Vs. ANIL PRASAD KUKRETI
17	EX		715/18	M/S KOTAK MAHINDRA BANK LIMITED Vs. LALIT KUMAR RANA
18	EX		716/18	M/S KOTAK MAHINDRA BANK LIMITED Vs. CHIN GANGTE
19	EX		717/18	M/S KOTAK MAHINDRA BANK LIMITED Vs. SM FATEH BAIG
20	EX		761/18	SHIVSHAKTI ELECTRIC WORKS Vs. SHRISHTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD
21	EX		762/18	INDIAN OIL CORP LTD Vs. MAN INDUSTRIES INDIA LIMITED
22	EX		776/18	PURAN SINGH Vs. M/S NARAINA AND CO VED MISSION
23	EX		817/18	BSES RAJDHANI POWER LTD Vs. SURESH DEVI
24	CS		13/19	PRRIA TREHAN HAIDER Vs. CHIRAG JAIN
25	EX		49/19	UCO BANK Vs. RAJNI
26	EX		66/19	STARLITE TECHNOLOGIES LTD Vs. TELECOMMUNICATION ENGINEERING CENTER
27	EX		208/19	SYNDICATE BANK Vs. TAPAN CHATTERJEE
28	EX		226/19	YOGESH MOHAN Vs. ALTITUDE DESIGN
29	CS		516/19	SUNIL JAIN Vs. MANMEET SINGH PRUTHI
30	CS		517/19	SAPNA JAIN Vs. MANMEET SINGH PRUTHI
31	EX		616/19	HDFC BANK LTD Vs. RANAVIR SINGH
32	EX		631/19	M/S INDIA INFOLINE FINANCE LTD Vs. SENOR EXPORTS AND ORS
33	EX		635/19	SHRI SUSHIL KUMAR ROUT Vs. M/S HARYANA STATE INDUSTRIAL AND INFRASTURE DEVELOPMENT CORPORATION LTD
34	EX		640/19	INDUSIND BANK LTD. Vs. R S TRAVESL AND ANOTHERS
35	EX		655/19	ICICI BANK LIMITED Vs. AAKASH GAUR
36	EX		656/19	M/S CMI LIMITED Vs. BHARAT SANCHAR NIGAM LIMITED
37	EX		674/19	HDFC BANK LTD. Vs. ZAHEER KHAN

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A. No. 9

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S.No.	Case Type	Old Case No.	Case No.	Title
38	EX		675/19	HDFC BANK LTD. Vs. JAGJIT SINGH
39	EX		703/19	C.K. RAMPAL Vs. HARINDER PAL SINGH MEDER
40	EX		721/19	S K TALWAR Vs. M/S STATE BANK OF BIKANER AND JAIPUR
41	EX		724/19	M/S GAMBIT LEASING AND FINANCE PVT LTD Vs. SUBHODH KUMAR AND OTHERS
42	CS		896/19	SHIPLA HAJELA Vs. ANAND MEDICAL STORE
43	CS		897/19	DEEPAK DIESH Vs. BASANTI
44	EX		765/19	INDIA BULLS CONSUMER FINANCE LTD Vs. SENIOR EXPORTS
45	CS		909/19	RAN VIJAY KUMAR Vs. M/S ANSAL API
46	CS		910/19	ANITA THAKUR Vs. M/S ANSAL API
47	CS		911/19	KUNAL DAS Vs. RESERVE BANK OF INDIA AND ET
48	ARB TN		1/20	GBS CHITS PVT LTD Vs. OM SARUP KHOSLA AND ORS
49	EX		35/20	PRIME ENGINEERS AND CONSULTANTS Vs. PUNJAB NATIONAL BANK
50	EX		67/20	M/S GAMBIT LEASING AND FINANCE PVT LTD Vs. PAWANJIT KUMAR AND OTHERS
Issues				
51	CS	298/2016	57674/16	ANURAG GULATI Vs. ENVIROWAY BIOSCIENCE PVT LTD
52	CS		128/19	WOOL AND WOOLEN EXPORT PROMOTION COUNCIL Vs. RAKESH KUMAR GUPTA
53	CS		973/18	RAJASTHAN IRON TRADERS Vs. L D SALVANIA
Plaintiff/Petitioner Evidence				
54	CS		58680/16	BANWARI LAL Vs. SOHAN PAL SHARMA AND ORS.
Final Arguments				
55	CS	33/2015	56314/16	MAIL TODAY NEWSPAPERS PVT. LTD. Vs. MS MJP MEDIA PVT. LTD. ORS.
56	CS	73/2016	57622/16	UMAKANT LAKHHERA Vs. HINDUSTAN MEDIA VENTURES

15-5-20

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
Criminal Cause List Dated 03-04-2020 Total Cases:11

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Case-		333/2019	IIFL Vs. MOHIT GAUTAM	/0 0
2	Ct Cases		334/2019	IIFL Vs. JAKIR	/0 0
3	Ct Cases		335/2019	IIFL Vs. POORAN SINGH KIRAR	/0 0
4	Ct Cases		336/2019	IIFL Vs. BALRAM RAMBAHADUR VERMA	/0 0
5	Ct Cases		337/2019	IIFL Vs. PATEL MAHENDRABHAI M	/0 0
6	Ct Cases		338/2019	IIFL Vs. SHAIK KHADARVALI	/0 0
7	Ct Cases		339/2019	IIFL Vs. VNR AUTO LOGISTICS	/0 0
8	Ct Cases		341/2019	IIFL Vs. VISHAL RAMESH SHEDGE	/0 0
9	Ct Cases		342/2019	IIFL Vs. MOHD. MAHMOOD	/0 0
10	Ct Cases		343/2019	IIFL Vs. KOMIRELLY ANITHA	/0 0
Complainent Evidence					
11	Ct Cases		1285/2017	LIC HOUSING FINANCE LTD. Vs. DEEPAK MALHOTRA	/0

6/5/20

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:20

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S.No	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX		630/18	GEETA Vs. RIYAJUDDIN
2	EX		124/19	TRUE LINK FINANCE LTD Vs. RAVI KUMAR AND ANOTHER
3	CS SCJ		393/19	K C ENTERPRISES Vs. DHARAM RAJ
4	CS SCJ		394/19	K C ENTERPRISES Vs. GUDDU
5	CS SCJ		498/19	K C ENTERPRISES Vs. SUNDER LAL AND OHS
6	CS SCJ		606/19	UNION BANK OF INDIA Vs. IMRAN AHMAD
7	EX		324/19	TRUE LINK FINANCE LTD Vs. MANOJ KUMAR KASHYAP
8	CS SCJ		771/19	CORPORATION BANK Vs. KULDIP SINGH @ KULDEEP SINGH @ JASROTHA
9	EX		440/19	KUNWAR SINGH BHASKAR Vs. PURSHOTAM KUMAR
10	EX		471/19	ABRAHAM THOMAS Vs. OXIGEN SERVICES INDIA PVT LTD
11	EX		580/19	NEETU BHATIA Vs. BOP PVT LTD
12	EX		621/19	SIR SOBHA SINGH AND SONS (P) LTD. Vs. NEENA KUMARI
13	EX		752/19	TRUE LINK FINANCE LTD Vs. RAJU
14	CS SCJ		43/20	M/S GOOD LUCK FINANCIAL INCLUSION PVT LTD Vs. RAMESH
15	CS SCJ		222/20	VIVEK KUMAR Vs. DINESH BHUTANI
Plaintiff/Petitioner Evidence				
16	CS SCJ	25/15/2015	56866/16	NARESH OJHA Vs. GURDEEP SINGH TULI ANR.
17	CS SCJ		562/18	WELFARE SOCIETY OF CROSS RIVER MALL Vs. STC DEVELOPERS PVT LTD
18	CS SCJ		135/19	KUNWAR CHANDRA @ NIKHIL Vs. RUPAK AND ANR
19	CS SCJ		926/19	UMA SHANKAR Vs. UMESH AND ANR
Misc. Arguments				
20	CS SCJ		926/19	VIRENDER SINGH Vs. THE STATE NCT OF DELHI

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:58

04/05/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Misc./ Appearance				
1	Cr Cases	22/3A/2013	46849/2016	STATE Vs. AMBIKA PRASAD@PINTOO	59 /2011 (Sarojini Nagar)
2	Cr Cases	98/2A/2013	47004/2016	STATE Vs. RAMU PAL ETC	29 /2005 (Sarojini Nagar)
3	Ct Cases		16125/2017	BHARAT HOTEL LTD Vs. TAKSHILA RETAIL PVT	/0 (Barakhamba Road)
4	Ct Cases	280/1/2015	24325/2016	DINESH TRANSPORT SERVICES Vs. ARUN PADMANBHAN ORS.	/0 (Vasant Kunj South)
5	Ct Cases	276/1/2015	24582/2016	DINESH KUMAR Vs. ARUN SELVAN LOGISTICS	/0 (Vasant Kunj South)
6	Ct Cases	278/1/2015	24816/2016	JEETENDRA KUMAR Vs. ARUN SELVAN LOGISTICS	/0 (Vasant Kunj South)
7	Ct Cases	279/1/2015	24974/2016	DINESH KUMAR Vs. ARUN SELVAN LOGISTICS	/0 (Vasant Kunj South)
8	Ct Cases	277/1/2015	25153/2016	DINESH TRANSPORT Vs. ARUN PADMANABHAN ORS.	/0 (Vasant Kunj South)
9	Ct Cases	432/1/2015	36343/2016	DINESH TRANSPORS SERVICE Vs. ARUN PADMANABHAN ORS.	/0 (Vasant Kunj South)
10	Ct Cases	778/1/2015	32296/2016	BHARAT HOTELS LTD. Vs. TAKSHILA RETAIL PVT. LTD.	/0 (Kotla Mubarkpur)
11	Ct Cases	817/1/2015	32294/2016	BHARAT HOTELS LTD. Vs. TAKSHILA RETAIL PVT. LTD.	/0 (Barakhamba Road)
12	Cr Cases		10543/2017	STATE Vs. CHANDNI	759 /2014 (Sarojini Nagar)
13	Ct Cases		9167/2017	PIXEL IMPEX PVT LTD Vs. TDI INFRASTRUCTURE LTD	/0 (Barakhamba Road)
14	Ct Cases		6486/2018	VIRENDRA KUMAR MAURYA Vs. APPLE JEMS AND MALL	/0 (Barakhamba Road Circle)
15	Cr Ca		7542/2017	STATE Vs. UNTRACE	52 /2014 (Sarojini Nagar)
16	Cr Ca		7590/2017	STATE Vs. UNTRACE	326 /2016 (Sarojini Nagar)
17	Cr Ca		8123/2017	STATE Vs. BIMLESH KUMAR @BHURA	186 /2014 (Sarojini Nagar)
18	Ct Ca		15483/2017	AIRFORCE NAVAL HOUSING BOARD Vs. OMEX INFRASTRUCTURE	/0
19	Ct Ca		15484/2017	AIRFORCE NAVAL HOUSING BOARD Vs. OMEX INFRASTRUCTURE	/0
20	Cr C		8347/2017	STATE Vs. CANCELLATION	000021 /2016 (Sarojini Nagar)
21	Cr C		8377/2017	STATE Vs. CANCELLATION	418 /2014 (Sarojini Nagar)
22	Ct C		16707/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
23	Ct C		16708/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
24	Ct C		16709/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
25	Ct Cases		16710/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
26	Ct Cases		16711/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
27	Ct Cases		16712/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
28	Ct Cases		16713/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate

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Criminal Cause List Dated 03-04-2020 Total Cases:58

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct Cases		16714/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
30	Ct Cases		16715/2017	DINESH TRANSPORT SERVICE Vs. ARUN SELVAN	/0
31	Ct Cases		16716/2017	DINESH TRANSPORT SERVICE Vs. M/SARUN SELVAN	/0
32	Ct Cases		16887/2017	DINESH TRANSPORT SERVICES Vs. ARUN PADMANABHAM	/0 (Vasant Kunj South)
33	Cr Cases		9050/2019	STATE Vs. BIMLESH KUMAR DUBEY	000280 /2019 (Sarojini Nagar)
34	Cr Cases		9051/2019	STATE Vs. BIMLESH KUMAR DUBEY	158 /2019 (Sarojini Nagar)
35	Cr Cases		1706/2020	STATE Vs. SATPAL	172 /2019 (Sarojini Nagar)
Charge					
36	Cr Cases	1/2/2013	39782/2016	STATE Vs. RAVI PRAKASH AGGARWAL	96 /2012 (Barakhamba Road)
37	Cr Cases		7762/2017	STATE Vs. SUNITA	221 /2015 (Sarojini Nagar)
38	Cr Cases		13235/2018	STATE Vs. PARVESH ALIAS AMAN	133 /2017 (Barakhamba Road)
39	Cr Cases		17770/2018	STATE Vs. TDI INFRASTRUCTURE PVT LTD	113 /2017 (Barakhamba Road)
40	Cr Cases		6329/2019	STATE Vs. BIMLESH KUMAR	102 /2019 (Sarojini Nagar)
Prosecution Evidence					
41	Cr Cases	68/3A/2013	49142/2016	STATE Vs. JAGGAL	147 /2013 (Sarojini Nagar)
42	Cr Cases	57/2A/2014	46600/2016	STATE Vs. SUNNY GUPTA	445 /2013 (Sarojini Nagar)
43	Ct Cases	567/1/2015	27774/2016	SH. MAN SINGH Vs. SH. TILAK RAJ	/0 (R.K. Puram)
44	Cr Cases	26/3A/2015	43266/2016	STATE Vs. JAGGAL	500 /2015 (Sarojini Nagar)
45	Cr Cases		57025/2016	LIC HOUSING FINANCE LTD Vs. PROBINA CARGO AND COURIER SERVICE	/0 (Barakhamba Road)
46	Ct Cases		15694/2017	VIJAY GUPTA Vs. JAGDISH KUMAR	/0 (Barakhamba Road)
47	Ct Cases		12438/2017	AIR WORKS PVT LTD Vs. AIR PEGASUS PVT LTD	/0
48	Cr Cases		9392/2017	STATE Vs. MANJU CHAND	260 /2011 (Sarojini Nagar)
Statement of Accused					
49	Cr Cases	768/2/2011	41544/2016	STATE Vs. MIHIR KUMAR JHA	736 /2003 (Vasant Kunj North)
50	Ct Cases		3021/2016	ABHILASHA SHIVHARE Vs. NANDA PURANIK	/0 (R.K. Puram)
Sub Matter - Ct Cases/0050992/2016					
Defence Evidence					
51	Ct Cases		14254/2017	ANIL ARORA Vs. VISHNU CHANDER GARG	/0
Arguments					
52	Ct Cases	531/1/2012	27625/2016	FIRST LUCRE PARTNERSHIP CO. Vs. SH. JAGDISH CHANDER VOHARA	/0 (Barakhamba Road)
Order					
53	Cr Cases	77/2A/2013	46533/2016	STATE Vs. AMIT KUMAR@ ANJU KUMAR	15 /2012 (Sarojini Nagar)

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:58

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
54	Ct Cases		13433/2017	CENTRAL ELECTRONICS LTD Vs. LIVE MEDIA PUBLISHERS PVT LTD AND ORS	/0 (Barakhamba Road)
55	Cr Cases		11210/2018	STATE Vs. AAGUN KHETRIPAL	122 /2014 (Barakhamba Road)
56	Ct Cases		10165/2018	RAJESH SHARMA AND ORS Vs. ANSAL API AND ORS	/0 (Barakhamba Road)
57	Cr Cases		17679/2018	SMT. VARSHA GULATI Vs. ANSAL LANDMARK TOWNSHIP PVT LTD	93 /2016 (Barakhamba Road)
58	Cr Cases		389/2019	STATE Vs. AMIT JAIN	97 /2015 (Barakhamba Road)

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:59

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. appearance					
1	Ct Cases		7747/2018	DR. AMBEDKAR FOUNDATION Vs. CHANDRASEKHAR BISWAS AND ANR	/0
2	Ct Cases	13/1/2014	31068/2016	DALIP ARORA Vs. BABU LAL	/0 (Inder Puri)
3	Ct Cases	213/1/2014	25728/2016	PERFECT CARGO MOVERS PVT. LTD. Vs. IMAGE LOGISTICS PVT. LTD.	/0 (Barakhamba Road)
4	Ct Cases	42/1/2015	29449/2016	VINTAGE CREDIT LEASING PVT. LTD. Vs. HARI CHANDRAN K.	/0 (R.K. Puram)
5	Ct Cases		2695/2017	M/S JINGCHENG INDIA Vs. M/S PUSHP EMBROIDERY AND ANR	/0
6	Ct Cases	21/1/2015	32038/2016	MS KARINA FINCAP LTD Vs. MS. SHALLU	/0
7	Ct Cases		8563/2017	BIBBY FINANCIAL SERVICES INDIA PVT LTD Vs. BHC LAB PRIVATE LIMITED AND ANR	/0
8	Ct Cases		8564/2017	BIBBY FINANCIAL SERVICES INDIA PVT LTD Vs. BHC LAB PRIVATE LIMITED AND ANR	/0
9	Ct Cases		9605/2017	INDIA INFOLINE FINANCE LTD. Vs. SUDHEESH N S	/0
10	Ct Cases		9606/2017	INDIA INFOLINE FINANCE LTD. Vs. GUDURU DEVENDAR REDDY	/0
11	Ct Cases		9607/2017	INDIA INFOLINE FINANCE LTD. Vs. HAREENDRAN K M	/0
12	Ct Cases		9608/2017	INDIA INFOLINE FINANCE LTD. Vs. UGENDAR B	/0
13	Ct Cases		9609/2017	INDIA INFOLINE FINANCE LTD. Vs. JAYASWAMY	/0
14	Ct Cases		17095/2017	INDIA INFOLINE FINANCE LTD. Vs. KALLEM MAHANDHAR	/0
15	Ct Cases		13317/2017	PINKY AGGARWAL Vs. HS ANAND	/0 (Mandir Marg)
16	Ct Cases		13825/2017	INDIA INFOLINE FINANCE LTD Vs. MOHD SAHAMSUNISA	/0 (Barakhamba Road)
17	Ct Cases		13860/2017	INDIA INFOLINE FINANCE LTD Vs. KADARI ALIASAGAR	/0 (Barakhamba Road)
18	Ct Cases		13861/2017	INDIA INFOLINE FINANCE LTD Vs. TOUPHIK	/0 (Barakhamba Road)
19	Ct Cases		13862/2017	INDIA INFOLINE FINANCE LTD Vs. BAKSHISH SINGH	/0 (Barakhamba Road)
20	Ct Cases		13863/2017	INDIA INFOLINE FINANCE LTD Vs. HARISH	/0 (Barakhamba Road)
21	Ct Cases		13864/2017	INDIA INFOLINE FINANCE LTD Vs. THAKOR	/0 (Barakhamba Road)
22	Ct Cases		13865/2017	INDIA INFOLINE FINANCE LTD Vs. SATHIAH	/0 (Barakhamba Road)
23	Ct Cases		13872/2017	INDIA INFOLINE FINANCE LTD Vs. YAKUB KHAN	/0 (Barakhamba Road)
24	Ct Cases		13707/2017	KOTAK MAHINDRA PRIME LTD. Vs. MANOJ	/0
25	Ct Cases		13710/2017	KOTAK MAHINDRA PRIME LTD. Vs. RAVI KUMAR	/0
26	Ct Cases		13714/2017	KOTAK MAHINDRA PRIME LTD. Vs. GOVIND PRASAD DIXIT	/0
27	Ct Cases		13716/2017	KOTAK MAHINDRA PRIME LTD. Vs. UDAY SINGH	/0
28	Ct Cases		13717/2017	KOTAK MAHINDRA PRIME LTD. Vs. SRB HOSPITAL	/0

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate

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Criminal Cause List Dated 03-04-2020 Total Cases:59

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct Cases		13718/2017	KOTAK MAHINDRA PRIME LTD. Vs. DIGITAL TELE COMMUNICATIONS	/ ()
30	Ct Cases		13720/2017	KOTAK MAHINDRA PRIME LTD. Vs. POORAN PRAKASH @ POORAN CHAUDHARY	/ ()
31	Ct Cases		16180/2017	IIFL Vs. CHANDRAM BURAGOHAIN	/ ()
32	Ct Cases		16181/2017	IIFL Vs. SATYAWAN	/ ()
33	Ct Cases		17406/2017	INDIA INFOLINE Vs. RONGALA SATYANARAYANA	/ ()
34	Ct Cases		17424/2017	INDIA INFOLINE Vs. MAKVANA VASANTBHAI H.	/ ()
35	Ct Cases		12824/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. SRI GANESH ENTERPRISES	/ ()
36	Ct Cases		12826/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. BANDLAGUEDEM	/ ()
37	Ct Cases		12827/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. BUDDHADEV DAS	/ ()
38	Cr Cases		15908/2018	STATE Vs. SADRE ALAM	219 /2016 (Inder Puri)
39	Ct Cases		13731/2018	CHANDAN SINGH Vs. BABLU PADEY	/ ()
40	Ct Cases		15638/2018	CENTRAL BANK OF INDIA Vs. DEEPAK PATWAL	/ ()
41	Ct Cases		1888/2019	PERNOD RICARD INDIA PVT LTD Vs. SHREE DEV INDUSTRIES	/ ()
42	Ct Cases		1889/2019	PERNOD RICARD INDIA PVT LTD Vs. SHREE DEV INDUSTRIES AND ORS	/ ()
43	Ct Cases		1890/2019	PERNOD RICARD Vs. SHREE DEV INDUSTRIES	/ ()
44	Ct Cases		2328/2018	ANAND KUMAR Vs. RAJESH KUMAR	/ ()
45	Ct Cases		1590/2019	PERNOD RICARD INDIA PVT. LTD. Vs. SHREE DEV INDUSTRIES	/ ()
46	Ct Cases		2950/2019	M/S PERNOD RICARD INDIA PVT LTD Vs. M/S SHREE DEV INDUSTRIES	/ ()
Pre-Summoning Evidence					
47	Ct Cases	767/1/2013	23289/2016	ABDUL RASHID Vs. RAJU KHAN	/ () (Inder Puri)
48	Ct Cases		15964/2016	HAIER APPLIANCES INDIA P. LTD Vs. SHIVA TRADERS	/ () (Connaught Place)
49	Ct Cases	174/1/2016	41910/2016	SWASTIK WELDING PRODUCTS PVT. LTD. Vs. JITENDRA SHARMA	/ () (Naraina)
Prosecution Evidence					
50	Ct Cases	141/3/2013	49300/2016	STATE Vs. SUNNY @ KALU	13 /2013 (Inder Puri)
51	Ct Cases	13/2/2015	46433/2016	STATE Vs. BALJEET SINGH @ BALLO	85 /2014 (Inder Puri)
Plaintiff/Petitioner Evidence					
52	Ct Cases		6494/2017	BANSAL CREDIT LTD Vs. VINOD	/ ()
Prosecution Evidence					
53	Ct Cases		7763/2017	BANSAL CREDIT LTD Vs. CHATTARPAL	/ ()
54	Cr Cases		7289/2017	STATE Vs. GAURAV @ AKKU	61 /2017 (Inder Puri)
Notice					
55	Cr Cases		10400/2017	STATE Vs. VINEET YADAV	258 /2016 (Inder Puri)
Prosecution Evidence					
56	Ct Cases		16054/2018	STATE Vs. AJAY MANDAL	30 /2018 ()
Statement of Accused					
57	Cr Cases	340/2/2014	43742/2016	STATE Vs. ADITYA @ BHURI ETC.	90 /2011 (Inder Puri)
58	Ct Cases		1095/2017	RAJESH KUMAR DAWAR Vs. AMRIT ARORA @ MONTY	/ ()

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Order

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:59

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
59	Ct Cases		17350/2018	SACHIN Vs. GOLU AND ORS	/0 (Inder Puri)

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S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
	SC		275/2017	STATE Vs. SANJAY KUMAR AND ORS	176 /2017 (Vasant Kunj South)
2	Ct. Cases		63/2018	BSES RAJDHANI POWER LTD Vs. DELIP	/0 ()
3	Ct. Cases		112/2019	BSES RAJDHANI POWER LTD Vs. NARENDER	/0 (Sagarpur)
4	Ct. Cases		138/2019	BSES RAJDHANI POWER LTD Vs. MAHENDER	/0 (Delhi Cantt.)
5	Ct. Cases		139/2019	BSES RAJDHANI POWER LTD Vs. PRAVESH	/0 (Vasant Kunj North)
6	Ct. Cases		140/2019	BSES RAJDHANI POWER LTD Vs. KALE	/0 (Vasant Kunj South)
Prosecution Evidence					
7	SC	81/3/2014	9063/2016	STATE Vs. SUDHA GUPTA ANR (2-B)	264 /2014 (Delhi Cantt.)
8	SC		9508/2016	STATE Vs. SHANTI PRASAD	29 /2016 (Tuglak Road)
9	SC		106/2018	STATE Vs. ARIF@SAMEER@PAPPI ETC.	314 /2017 (Delhi Cantt.)
10	SC		397/2019	STATE Vs. Vandana @ Vishu2	54 /2019 (Chankaya Puri)
Arguments					
11	Cr Rev		778/2019	RAKESH KUMAR TEWARI Vs. STATE	108 /2008 ()
12	Cr Rev		797/2019	REDDY SURYA RAO Vs. The State	23935 /2016 (Tilak Marg)
13	CA		275/2019	VINAY JANI Vs. M/S WIN MEDICARE PVT LTD	1470 /2017 ()
14	CA		276/2019	VINAY JANI Vs. M/S WIN MEDICARE PVT LTD	1629 /2017 ()

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ROOM NO. 24

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Ms. Anju Bajaj Chandna
District Judge (Commercial Courts)-01

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CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:37

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS (COMM.)		441/19	M/S VANS INC USA Vs. ASHOK KUMAR
Final Arguments				
34	CS (COMM.)	207/2014	556/19	MS L'OREAL Vs. MS BEAUTY MORE STORE
35	CS (COMM.)	194/2015	351/19	MS LACOSTE S.A Vs. SAI ENTERPRISES ORS
Arguments				
36	CS (COMM.)		613/19	M/S RAMPUR ENGINEERING COMPANY LTD. Vs. M/S FIBERFILL ENGINEERS AND OTHERS
37	CS (COMM.)		182/19	EMAAR M&F CONSTRUCTION PVT. LTD. Vs. ASHA ARORA

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District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Ms. Anju Bajaj Chandna
District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:37

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	ARBTN	70/2016	13747/16	DIVINE PUBLIC SCHOOL Vs. MS EDUSMART SERVICES PVT LTD (ARB-34)
2	ARBTN		5852/17	CALANCE SOFTWARE PVT LTD Vs. ALANKIT ASSIGNMENTS LTD
3	CS		250/19	SUBURBAN DIAGNOSTICS PVT LTD Vs. UNIVERSAL MEDI AID SERVICES PVT LTD
4	OMP (I) (COMM.)		7876/19	TOYOTA FINANCIAL SERVICES LTD. Vs. DEVENDER DHANWA SINGH
5	OMP (I) (COMM.)		7881/19	TOYOTA FINANCIAL SERVICES LTD. Vs. MAHENDRA SINGH PANWAR
6	OMP (I) (COMM.)		7944/19	CAPITAL HIND FINANCE PVT LTD Vs. VJENDER KUMAR
7	OMP (I) (COMM.)		7945/19	KOTAK MAHINDERA PRIME LTD Vs. GAURAV VERMA
8	OMP (I) (COMM.)		8787/19	TVS CREDIT SERVICES LTD Vs. NAKUL VISHNOI
9	OMP (I) (COMM.)		10956/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. NARULA CORPORATE RELOCATION SERVICES P LTD
10	OMP (I) (COMM.)		10958/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. NARULA CORPORATE RELOCATIOIN SERVICES P LTD
11	OMP (I) (COMM.)		10959/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SUMANT SINGH
12	OMP (I) (COMM.)		14227/19	INDUSIND BANK LTD. Vs. SOHAN LAL MEGHWAL
13	OMP (I) (COMM.)		14228/19	INDUSIND BANK LTD. Vs. HEENA DEVI
14	OMP (I) (COMM.)		14230/19	INDUSIND BANK LTD Vs. MOHAN BROS NIZAMUDDIN
15	OMP (I) (COMM.)		14269/19	HDFC BANK LTD. Vs. MOHD KHALID
16	OMP (I) (COMM.)		14270/19	YES BANK Vs. ANGAD SINGH
17	OMP (I) (COMM.)		14272/19	INDUSIND BANK LTD. Vs. KALU RAM GURJAR
18	OMP (I) (COMM.)		14274/19	INDUSIND BANK LTD. Vs. KULDEEP SINGH
19	OMP (I) (COMM.)		14275/19	INDUSIND BANK LTD. Vs. RAMA KANT
20	OMP (I) (COMM.)		14280/19	M/S BAJAJ FINANCE LTD Vs. AMIT MAHENDER RAO
21	OMP (I) (COMM.)		14281/19	M/S BAJAJ FINANCE LTD Vs. SUNIL TUKARAM BODKE
22	OMP (I) (COMM.)		14282/19	M/S BAJAJ FINANCE LTD Vs. NANAVEL SRLNIVASAN MUDALIAR
23	OMP (I) (COMM.)		14420/19	BMW INDIA FINANCIAL SERVICES PRIVATE LTD Vs. RAMACHANDRAN SUBBRAMANIAN
24	OMP (I) (COMM.)		14421/19	CAPITAL HIND FINANCE PVT LTD Vs. RAKESH
25	OMP (I) (COMM.)		14485/19	TATA CAPITAL FINANCIAL SERVICES LTD Vs. NEERAJ ANIL SINGH
26	OMP (I) (COMM.)		14486/19	TATA CAPITAL FINANCIAL SERVICES LTD Vs. RAMESH SHARMA
27	OMP (I) (COMM.)		14487/19	TATA CAPITAL FINANCIAL SERVICES LTD Vs. KETAN BHAGAT
28	OMP (I) (COMM.)		14488/19	TATA CAPITAL FINANCIAL SERVICES LTD Vs. JAIVEER SINGH
29	OMP (I) (COMM.)		14491/19	TATA CAPITAL FINANCIAL SERVICES LTD Vs. SADDAM HUSAIN
30	CS (COMM.)		753/19	M/S BIRD EXECUJET AIRPORT Vs. M/S AIR WORKS INDIA (ENGINEERING)
31	CS (COMM.)		237/20	MESSRS. BLUE BIRD CARGO PVT LTD Vs. MESSRS MAC CARGO FORWARDERS
Plaintiff/Petitioner Evidence				
32	CS (COMM.)		103/19	E COM EXPRESS PVT LTD Vs. M/S GROWTHWAYS TRADING PVT LTD AND ANR
Misc. Arguments				

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Room No.21

24/3/2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:23

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS SCJ		456/17	TRUE LINK FINANCE LTD Vs. NITIN PANCHAL
Misc./ Appearance				
2	CS SCJ		1068/17	TRUE LINK FINANCE LTD Vs. SONU
3	CS SCJ		1191/17	TRUE LINK FINANCE LTD Vs. AISHWARYA MUKHIA
4	CS SCJ		1194/17	TRUE LINK FINANCE LTD Vs. VINIT KUMAR
Misc. cases				
5	CS SCJ		1582/17	TRUE LINK FINANCE LTD Vs. BHAN BAHADUR BOHARA
Misc./ Appearance				
6	CS SCJ		1278/18	ER RAJANINDERR JAINA Vs. JYOTI
7	CS SCJ		1347/18	TRUE LINK FINANCE LTD Vs. BABU LAL
Misc. cases				
8	CS SCJ		404/19	TRUE LINK FINANCE LTD Vs. RAJINDER
9	CS SCJ		837/19	TRUE LINK FINANCE LTD Vs. RAHUL KUMAR
10	CS SCJ		1187/19	TRUE LINK FINANCE LTD Vs. PAWAN KUMAR
11	EX		593/19	S K GUPTA Vs. SURESH KUMAR
12	CS SCJ		1341/19	SUGNA RAM Vs. RANJEET SINGH
13	CS SCJ		30/20	PRAMOD SHARMA Vs. SHRISHTI BHARDWAJ
14	CS SCJ		52/20	M/S RAJMOHAN FURNITURE Vs. M/S SQUIRREL DESIGN HOUSE
15	CS SCJ		113/20	MUMTAZ BEGHUM Vs. MOHD SHAKIR
Plaintiff/Petitioner Evidence				
16	CS SCJ	133/2011	56481/16	INDIAN JOURNALISTS UNION Vs. K SREENIVAS REDDY
17	CS SCJ		817/17	E. COM EXPRESS PVT LTD Vs. M/S SMRAT INFOTECH
18	CS SCJ		548/18	TRUE LINK FINANCE LTD Vs. MANISH
Misc. Arguments				
19	MISC SCJ		2/19	P V RAGHUNANDAN Vs. BHARAT CHAWLA AND ANR
Final Arguments				
20	RCA SCJ		3/19	PAWAN CHAWLA AND ANR Vs. THE NEW DELHI MUNICIPAL COUNCIL AND ORS
Arguments				
21	RCA SCJ		6/17	GENERAL MANAGER NORTHERN RAILWAY Vs. HARPAL SINGH(DECEASED)
22	CS SCJ		388/18	ORANGESTAR LOGISTICS PVT LTD Vs. SHOVIKAR ROY
Order				
23	CS SCJ		1519/18	ATAM RAM PROPERTIES PVT LTD Vs. SHLAKAS AND ANOTEHRS

NDOH
04.05.2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ

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Criminal Cause List Dated 03-04-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		130/2018	M/S DEV DUTT AGGARWAL Vs. AKERESH GARG	/0
2	Ct Cases		131/2018	M/S DEV DUTT AGGARWAL Vs. AKERESH GARG	/0
3	Ct Cases		132/2018	M/S DEV DUTT AGGARWAL Vs. ANURAG GARG	/0
4	Ct Cases		2343/2018	HARIT POLYTECH PVT. LTD. Vs. ROMESH POWER PRODUCTS PVT. LTD.	/0

04.05.2020

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate

20

Criminal Cause List Dated 03-04-2020 Total Cases:65

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases		14674/2017	AA ASSOCIATES Vs. KARAMVEER SINGH	/0 (Naraina)
2	Cr Cases	57/2/2014	52229/2016	STATE Vs. SURESH KUMAR	184 /2012 (Naraina)
3	Cr Cases	157/3/2014	47895/2016	STATE Vs. ARJUN SINGH	276 /2014 (Delhi Cantt.)
4	Cr Cases	32/2B/2015	43795/2016	STATE Vs. VARUN GANDHI	321 /2014 (Delhi Cantt.)
5	Cr Cases		5632/2017	STATE Vs. SHIVA	544 /2015 (Naraina)
6	Cr Cases	40/2/2016	51474/2016	STATE Vs. NAVEEN	82 /2016 (Naraina)
Misc. cases					
7	Cr Cases		58047/2016	STATE Vs. SUNIL KUMAR	584 /2015 (Delhi Cantt.)
Misc./ Appearance					
8	Ct Cases		50156/2016	DIESEL AUTO PARTS Vs. RIGHTWAY MOTOR AND ORS	/0
9	Ct Cases		50157/2016	DIESEL AUTO PARTS CO PVT LTD Vs. NINE STAR AUTOMOTIVE PVT LTD	/0
10	Ct Cases		50158/2016	DIESEL AUTO PARTS CO PVT LTD Vs. NINE STAR AUTOMOTIVE PVT LTD	/0
11	Ct Cases		50159/2016	DIESEL AUTO PARTS CO PVT LTD Vs. KIRPA AUTOMOBILES	/0
12	Ct Cases		50160/2016	DIESEL AUTO PARTS CO PVT LTD Vs. GOLD AUTOMOBILES PVT LTD AND ORS	/0
13	Ct Cases		50161/2016	DIESEL AUTO PARTS CO PVT LTD Vs. RIGHT WAY MOTORS	/0
14	Ct Cases		50162/2016	DIESEL AUTO PARTS CO PVT LTD Vs. RIGHT WAY MOTOR	/0
15	Ct Cases		50163/2016	DIESEL AUTO PARTS CO PVT LTD Vs. GOLD AUTOMOBILES	/0
16	Ct Cases		50164/2016	DIESEL AUTO PARTS CO PVT LTD Vs. RIGHTWAY MOTOR	/0
17	Ct Cases		50165/2016	DIESEL AUTO PARTS CO PVT LTD Vs. GOLD AUTOMOBILES	/0
18	Ct Cases		2670/2017	YUM RESTURANTS INDIA Vs. A.N. TRADERS	/0 (Chankaya Puri)
19	Ct Cases		2973/2017	RELIANCE CAPITAL LTD. Vs. RAVINDER SINGH	/0 (Barakhamba Road)
20	Ct Cases		2975/2017	RELIANCE CAPITAL LTD. Vs. NARESH SHARMA	/0 (Barakhamba Road)
21	Ct Cases		2976/2017	RELIANCE CAPITAL LTD. Vs. RAVINDER SINGH	/0 (Barakhamba Road)
22	Ct Cases		3459/2017	RAJNI SABLOK Vs. BRYN INTERNATIONAL PVT. LTD.	/0 (Vasant Vihar)
23	Cr Cases		4947/2017	STATE Vs. ANURAG	263 /2014 (Delhi Cantt.)
24	Cr Cases		15922/2018	STATE Vs. RAHUL PAWAR	22188 /2018 (Naraina)
Misc. cases					
25	Cr Cases		16302/2018	STATE Vs. DILAWAR KHAN	99 /2018 ()
Misc./ Appearance					
26	Cr Cases		16313/2018	STATE Vs. PREM PRAKASH JOSHI	641 /2015 ()
27	Cr Cases		16375/2018	STATE Vs. SATISH KUMAR MONGIA AND ANR.	36 /2018 (Vasant Kunj North)
28	Cr Cases		17043/2018	STATE Vs. SURENDER	11 /2018 ()
29	Cr Cases		17517/2018	STATE Vs. NEERAJ NARENDER	74 /2018 (Naraina)

4-5-20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 03-04-2020 Total Cases:65

20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases		1335/2019	STATE Vs. VARUN RATTAN AND ANR.	44 /2015 (Chankaya Puri)
31	Cr Cases		2547/2019	STATE Vs. CHANDAN YADAV	109 /2018 (Delhi Cantt.)
32	Cr Cases		2858/2019	STATE Vs. MOHD. IRFAN AND ANR.	95 /2018 (Chankaya Puri)
33	Cr Cases		2826/2019	STATE Vs. AMIT KUMAR	2 /2019 (Chankaya Puri)
34	Cr Cases		5708/2019	MONOPOLY CARRIERS AND CARGO P LTD Vs. VAISHALI DEVENDRA SHARMA	/0 ()
35	Cr Cases		6876/2019	STATE Vs. MONU@ RAHUL	208 /2019 (Naraina)
36	Cr Cases		9566/2019	STATE Vs. RAVINDER @ KALU	327 /2019 (Naraina)
37	Cr Cases		1554/2020	STATE Vs. BABLOO @ VIJKAS @ RAHUL	31 /2020 (Naraina)
38	Cr Cases		1560/2020	STATE Vs. MUKESH SHAH	0005 /2020 (Naraina)
Charge					
39	Cr Cases	208/2010	45888/2016	STATE Vs. JALLALUDDIN	166 /2009 (Vasant Kunj North)
40	Cr Cases	1825/2011	45020/2016	STATE Vs. ROOPESH VERMA	95 /2010 (Chankaya Puri)
41	Cr Cases	660/2/2011	45749/2016	STATE Vs. VIKRAM SINGH CHAUHAN ETC	248 /2008 (Chankaya Puri)
42	Ct Cases	757/2016	43499/2016	RAJNI SABLOK Vs. BRY'S INTERNATIONAL PVT. LTD.	/0 (Vasant Vihar)
43	Cr Cases		2277/2017	STATE Vs. NAVEEN AND ORS	518 /2014 (Delhi Cantt.)
44	Cr Cases		13870/2018	STATE Vs. KRISHAN PAL	258 /2017 (Naraina)
Pre-Summoning Evidence					
45	Ct Cases		2817/2019	RELIANCE COMMERCIAL FINANCE LTD Vs. PAWAN YADAV	/0 (Connaught Place)
46	Ct Cases		2821/2019	RELIANCE COMMERCIAL FINANCE LTD Vs. PAWAN YADAV	/0 (Connaught Place)
Prosecution Evidence					
47	Cr Cases	1/2/2008	39616/2016	STATE Vs. JITENDER KUMAR @ JITU	147 /2008 (Vasant Kunj North)
48	Cr Cases	78/2/2010	45235/2016	STATE Vs. NIRMAL KAWAT	568 /2009 (Vasant Kunj North)
49	Cr Cases	844/2011	44866/2016	STATE Vs. PARSARAM	286 /2008 (Vasant Kunj North)
50	Cr Cases	10/13/2013	46902/2016	STATE Vs. NITIN KUMAR PANCHAL	47 /2013 (Vasant Kunj North)
51	Cr Cases	33/V./2014	50469/2016	STATE Vs. MUBARAK ALI	382 /2013 (Vasant Kunj North)
52	Cr Cases	727/2015	54498/2016	STATE Vs. DR. M.C. PANDEY	448 /2013 (Vasant Kunj North)
53	Cr Cases	686/2015	54052/2016	STATE Vs. SURENDER SINGH	527 /2013 (Vasant Kunj North)
54	Cr Cases	3/VK/2016	56077/2016	STATE Vs. SUBHASH @ TINKU	456 /2015 (Vasant Kunj North)
55	Cr Cases		388/2017	STATE Vs. SONU KUMAR	232 /2016 (Vasant Kunj North)
56	Cr Cases		6067/2017	STATE Vs. MOHD. MUNEER	45 /2016 (South Avenue)
Plaintiff/Petitioner Evidence					
57	Cr Cases		16659/2018	STATE Vs. MANOJ DAHIYA	494 /2017 (Vasant Kunj North)

Ch-J-20

Prosecution Evidence

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate
Criminal Cause List Dated 03-04-2020 Total Cases:65

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
58	Cr Cases		18152/2018	STATE Vs. SUSHIL KUMAR	29 /2018 (Chankaya Puri)
59	Cr Cases		7543/2019	STATE Vs. MEHRAJ	172 /2019 (Delhi Cantt.)
60	Cr Cases		9759/2019	STATE Vs. VIVEK MANDAL	118 /2019 (Chankaya Puri)
Statement of Accused					
61	Cr Cases	10/2B/2014	52894/2016	STATE Vs. MIKU CHAUDHARY	174 /2009 (Delhi Cantt.)
Defence Evidence					
62	Cr Cases	494/2/2008	38930/2016	STATE Vs. RAVI PRAKASH	74 /2008 (Chankaya Puri)
Order					
63	Ct Cases	32/1/2012	20603/2016	REGISTRAR TELECOM DISPUTE SETTLEMENT APPELLATE TRIBUNAL Vs. SURESH I	/0 (Chankaya Puri)
64	Ct Cases		17722/2018	SOHAIL Vs. SANT LAL AND ORS	/0 (Vasant Kunj North)
65	Cr Cases		2120/2019	STATE Vs. RAJESH RAO	26 /2019 (Vasant Kunj North)

04-5-20

Case No. 27

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Sanjay Khanagwal
Additional Sessions Judge
Criminal Cause List Dated 03-04-2020 Total Cases:14

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Bail Matters		936/2019	STATE Vs. SANJAY SINHA	92 /2019 ()
2	Bail Matters		1022/2019	STATE Vs. RAJESH KAPOOR	92 /2019 (Crime Branch-New Delhi)
3	Bail Matters		2124/2019	STATE Vs. HRI RISHI ARORA	109 /2018 ()
4	Bail Matters		2125/2019	STATE Vs. UMESH AZAD	109 /2018 (Crime Branch-New Delhi)
5	Bail Matters		84/2020	STATE Vs. ASHWINI SINGH	127 /2013 (Connaught Place)
6	Bail Matters		133/2020	SHIV KHERA Vs. PANKAJ DAYAL	673 /2014 (Crime Branch-New Delhi)
7	SC		107/2020	STATE Vs. JANARDAN PRASAD JOSHI AND RITU KANDYAL	/0 ()
8	SC		108/2020	STATE Vs. AYINA ROY, NEERAJ CHAUHAN, AMIT GARG , SHYNI MAC KHAN, SUMAN SINGH VALDIYA AND SANJAY BANERJI	/0 ()
Charge					
9	SC		512/2019	STATE Vs. PRAVIN DAYAL DADU	387 /2017 (Vasant Kunj North)
Prosecution Evidence					
10	SC	17/2016	9241/2016	STATE Vs. PURAN BRETA BERA	1234 /2015 (Vasant Kunj South)
Plaintiff/Petitioner Evidence					
11	SC		275/2018	STATE Vs. GANESH SRIVASTAVA	07 /2018 ()
12	SC		11/2019	STATE Vs. MANOJ KUMAR AND VEDPAL	210 /2018 (Vasant Vihar)
Final Arguments					
13	SC		109/2017	STATE Vs. KUMAR GAURAV	985 /2016 (Vasant Vihar)
14	Cr Rev		542/2019	DR. PUNIT VYAS Vs. THE STATE (NCT OF DELHI) AND OTHERS	/0 ()

04/5/2020

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 03-04-2020 Total Cases:83

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	110/1/2011	22904/2016	FIELDFRESH FOODS PVT LTD Vs. MOHAN LAL	/0 (Connaught Place)
2	Ct Cases	139/1/2011	22905/2016	FIELDFRESH FOODS PVT LTD Vs. MOHAN LAL	/0 (Connaught Place)
3	Ct Cases	393/1/2015	34800/2016	CAPITAL FIRST LTD Vs. PARDEEP	/0 (Connaught Place)
4	Ct Cases	395/1/2015	34802/2016	CAPITAL FIRST LTD Vs. SATYA PAL	/0 (Connaught Place)
5	Ct Cases	541/1/2015	33985/2016	INDIABULLS CREDIT FINANCEL LTD. Vs. RAHUL NAMDEV WAGHMARE	/0 (Connaught Place)
6	Ct Cases	724/1/2015	28609/2016	CAPITAL FIRST LTD Vs. PARI BAJAJ	/0 (Connaught Place)
7	Ct Cases	36/1/2015	36708/2016	CAPITAL FIRST LTD Vs. RAJU R	/0 (Connaught Place)
8	Ct Cases	305/1/2015	28390/2016	CAPITAL FIRST LTD Vs. DEVENDER AKELA	/0 (Connaught Place)
9	Ct Cases	504/1/2015	37699/2016	KOTAK MAHINDER BANK LTD Vs. SANJEEV KUMAR	/0 (Tilak Marg)
10	Ct Cases	940/1/2015	38573/2016	RELIGARE FINVEST LTD Vs. VISHWANATH	/0 (Connaught Place)
11	Ct Cases	964/1/2015	38338/2016	RELIGARE INVEST LTD Vs. SURGE MEDIA P.LTD	/0 (Connaught Place)
12	Ct Cases	972/1/2015	38346/2016	RELIGARE INVEST LTD Vs. HARI OM DISTRIBUTORS	/0 (Connaught Place)
13	Ct Cases	976/1/2015	38350/2016	RELIGARE INVEST LTD Vs. GHARONDA SUPPR MARKET	/0 (Connaught Place)
14	Ct Cases	511/1/2015	20250/2016	RELIGARE FINVEST LTD Vs. MOHD QADEER	/0 (Connaught Place)
15	Ct Cases	479/1/2015	37884/2016	RELIGARE FINVEST LTD Vs. NEEL TRADERS ORS	/0 (Connaught Place)
16	Ct Cases	75/1/2015	37757/2016	RELIGARE FINVEST LTD Vs. EASTERN COMNETS LTD	/0 (Connaught Place)
17	Ct Cases	200/1/2015	38818/2016	INDIABULLS FINANCIAL SERVICES LTD. Vs. SALIMKHAN SHERKAHN PATHAN	/0
18	Ct Cases	202/1/2015	38820/2016	INDIABULLS FINANCIAL SERVICES LTD. Vs. TEJAL DIPESHBHAI SHAH	/0 (Connaught Place)
19	Ct Cases	176/1/2015	38976/2016	HALONIX TECHNOLOGICS P. LTD Vs. HIMANSHU TYAGI	/0 (Barakhamba Road)
20	Ct Cases	268/1/2015	38590/2016	IRIS COMPUTERS LTD Vs. HOL INFOSOLUTIONS P.LTD	/0 (Connaught Place)
21	Ct Cases		15945/2016	CAPITAL FIRST LTD. Vs. MANOJ KUMAR	/0 (Connaught Place)
22	Cr Cases		56988/2016	CAPITAL FIRST LTD Vs. KUSUM NEGI	/0 (Connaught Place)
23	Ct Cases		45814/2016	CAPITAL FIRST LTD Vs. SARWJEET SINGH	/0 (Connaught Place)
24	Ct Cases		44495/2016	RBL BANK LTD. Vs. MUKESH KUMAR	/0 (Barakhamba Road)
25	Ct Cases		44934/2016	AXIS BANK LTD Vs. NIRANJAN SAHU	/0 (Barakhamba Road)
26	Ct Cases		44935/2016	AXIS BANK LTD Vs. JITIN SAXENA	/0 (Barakhamba Road)
27	Ct Cases		51044/2016	HDFC BANK LTD. Vs. GEV BOMI SIDHWA	/0 (Barakhamba Road)
28	Ct Cases		45192/2016	TATA MOTORS FINANCE LTD. Vs. RAMOTAR SHARMA	/0 (Barakhamba Road)
29	Ct Cases		322/2017	INDIA INFOLINE FINANCE LTD. Vs. MOHD. JAMSHED	/0
30	Ct Cases		3331/2017	HDFC BANK LTD. Vs. SUDHANSHU BARTHWAL	/0 (Connaught Place)
31	Ct Cases		4121/2017	VIC ENTERPRISES LTD. Vs. V R PROCUREMENT CORPORATION PVT. LTD.	/0 (Connaught Place)
32	Ct Cases		6693/2018	CAPITAL FIRST LTD Vs. CHARANJEET SINGH	/0

25/07/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 03-04-2020 Total Cases:83

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Ct Cases		6760/2018	METENERE LTD. Vs. SURE FIRE DIE CASTING TECHNOLOGIES PVT. LTD. AND ORS.	/0
34	Ct Cases		11004/2018	M/S GURMUKH SINGH Vs. M/S GOLDEN INFRABUILD P LTD.	/0 ()
Misc. cases					
35	Ct Cases		9594/2018	INDIA INFOLINE FINANCE LTD Vs. RAMAKANT KURMI	/0 (Barakhamba Road)
Misc./Appearance					
36	Ct Cases		10466/2018	polynomous industries pvt ltd Vs. jdmt engineerriong india pvt ltd and ors	/0 ()
Misc. cases					
37	M		3/2018	M/S IRIS GLOBAL SERVICES PVT LTD. Vs. M/S DELTRONIX INDIA LIMITED AND ORS.	/0 ()
Misc./Appearance					
38	Ct Cases		11999/2018	SAMSUNG INDIA ELECTRONICS PVT LTD Vs. JATIN KALRA	/0 ()
39	Ct Cases		13268/2018	IREDA Vs. JAMKHANDI SUGARS LTD AND ORS	/0 ()
40	Ct Cases		14656/2018	SAMSUNG ELECTRONICS PVT. LTD. Vs. JATIN KALRA	/0 (Parliament Street)
41	Ct Cases		5548/2019	THE HI TECH ROBOTICS SYSEMZ LTD Vs. TUSHAR DEV	/0 ()
42	Ct Cases		5552/2019	INTERNATIONAL PANAACEA LTD Vs. MANISH KHAD BHANDAR	/0 ()
43	Ct Cases		5553/2019	INTERNATIONAL PANAACEA LTD Vs. KISAN KRISHI VIKAS KENDRA	/0 ()
44	Ct Cases		5554/2019	INTERNATIONAL PANAACEA LTD Vs. NEW BALAJI BEEJ BHANDAR	/0 ()
45	Ct Cases		6431/2019	SANJIV KRISHEN Vs. KAPIL GUPTA	/0 ()
46	Ct Cases		6687/2019	DCB BANK LTD. Vs. AMIT GABA	/0 ()
47	Ct Cases		6697/2019	DCB BANK LTD. Vs. RAHUL KUMAR	/0 ()
48	Ct Cases		8952/2019	MS KISHAN CHAND SURESH KUMAR Vs. MS SANT CREATIONS LLP	/0 ()
49	Ct Cases		8953/2019	MS KISHAN CHAND SURESH KUMAR Vs. MS SANT CREATIONS LLP	/0 ()
50	Ct Cases		9268/2019	IIFL Vs. SHAHJAD	/0 ()
51	Ct Cases		9269/2019	IIFL Vs. RAM KAILASH	/0 ()
52	Ct Cases		9270/2019	IIFL Vs. SHAIENDRA KUMAR	/0 ()
53	Ct Cases		9271/2019	IIFL Vs. MIRTUL KUMAR	/0 ()
54	Ct Cases		9272/2019	IIFL Vs. SHER SINGH	/0 ()
55	Ct Cases		9273/2019	IIFL Vs. RAM KUMAR	/0 ()
56	Ct Cases		11323/2019	MS RAJ SONS POLYMERS PVT LTD Vs. MS Y S ENTERPRISES	/0 ()
57	Ct Cases		12679/2019	SURENDRA SINGH Vs. RAM KRIPAL SINGH	/0 (Naraina)
58	Ct Cases		14043/2019	PRIYATAM PLASCHEM PVT LTD Vs. INTERNATIONAL CREDITS LTD	/0 ()
59	Ct Cases		14145/2019	MS NEXT EDUCATION INDIA PVT LTD Vs. BENS PUBLIC HIGH SECOUNDARY SCHOOL AND ANR	/0 (Connaught Place)
60	Ct Cases		14409/2019	INDO LAMINATES PVT. LTD. Vs. IRAM TRADERS	/0 ()
61	Ct Cases		14960/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. JASAVANT SINGH	/0 ()

25/07/20

27/07/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

(28)

Criminal Cause List Dated 03-04-2020 Total Cases:83

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct Cases		15104/2019	SUMANGLAM INTERNATIONAL Vs. VIKAS M. YALAGI	/0 (Naraina)
63	Ct Cases		15105/2019	SUMANGLAM INTERNATIONAL Vs. RAJESH SONI	/0 (Naraina)
64	Ct Cases		15106/2019	SUMANGLAM INTERNATIONAL Vs. NAVEEN JAIN	/0 (Naraina)
65	Ct Cases		15201/2019	KANOE IMPEX INDIA PVT. LTD. Vs. MORGAN BEVERAGES PVT. LTD.	/0 ()
66	Ct Cases		15593/2019	AKZO NOBEL INDIA LTD. Vs. SHREE JAINA PAINTS AND ANR.	/0 ()
67	Ct Cases		15596/2019	AKZO NOBEL INDIA LTD. Vs. SHARMA PAINTS AND HARDWARE STORE AND ANR.	/0 ()
68	Ct Cases		17057/2019	GOLD PLUS GLASS INDUSTRY LTD. Vs. SAI GLASS AGENCY	/0 ()
69	Ct Cases		17263/2019	KISHAN CHAND SURESH KUMAR Vs. SANT CREATIONS	/0 ()
70	Ct Cases		17667/2019	ORIENTAL BANK OF COMMERCE Vs. NANDINI CHATURVEDI	/0 ()
71	Ct Cases		144/2020	M/S. HSIL LIMITED Vs. M/S SHARAVATHI CERAMIC HOUSE SHARAVATHI COMPLEX	/0 (Barakhamba Road)
72	Ct Cases		147/2020	M/S. HSIL LIMITED Vs. SAMADHKHAN PATTAN	/0 (Barakhamba Road)
73	Ct Cases		148/2020	M/S. HSIL LIMITED Vs. DINESH KUMAR LATHASRI	/0 (Barakhamba Road)
74	Ct Cases		1313/2020	OSRAM LIGHTING PVT. LTD. Vs. JINDAL HOME SYNERGY	/0 ()
Misc. cases					
75	Ct Cases		1314/2020	OSRAM LIGHTING PVT. LTD. Vs. JINDAL HOME SYNERGY	/0 ()
Misc./Appearance					
76	Ct Cases		1401/2020	IRIS COMPUTERS LTD Vs. ARVIND R SANGHVI	/0 ()
77	Ct Cases		1402/2020	IRIS COMPUERS LTD Vs. NARASIMHA MURTY	/0 ()
78	Ct Cases		1403/2020	IRIS COMPUERS LTD Vs. ARMEE TECHNOLOGY SERVICES PVT LTD	/0 ()
Pre-Summoning Evidence					
79	Ct Cases		3637/2019	NEXT EDUCATION INDIA PVT. LTD. Vs. ROYAL STANDARD SCHOOL AND ANR.	/0 ()
Plaintiff/Petitioner Evidence					
80	Ct Cases		4162/2016	CNH INDUSTRIAL INDIA PVT LTD Vs. NARENDER SINGH TOMAR	/0 (Connaught Place) - 19/05/20
81	Ct Cases		8913/2017	ICICI BANK LTD. Vs. URVASHI	/0 (Connaught Place) - 19/05/20
82	Ct Cases		7023/2019	JK CEMENT LTD. Vs. NITIN AGARWAL	/0 () - 19/05/20 at 2 PM
Judgement					
83	Ct Cases	263/1/2015	40286/2016	IRIS COMPUTERS LTD Vs. ELKOSTA SECURITY SYSTEMS INDIA AND ANOTHER	/0 (Connaught Place) → 27/04/20

27/07/20

DELHI MEDIATION CENTRE

CAUSE LIST FOR 03.04.2020 (Friday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	220/20	CS 1095/17	Khaira Tourists Taxi Service Vs. State & Ors.	Recovery	Sh R L Meena	2:00	Ms Shashi Gupta	01.05.2020
2	757/20	CT 6482/19	Halonix Technologies P.Ltd. Vs. Anis Ahmad	138 NI Act	Ms Jyoti Maheshwari	2:30		01.05.2020
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- 01/5/20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Gurvinder Pal Singh
District Judge (Commercial Courts)-02
CIVIL CAUSE LIST DATED 03-04-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	ARBTN		1838/18	SHUBHODAYA ENGLISH SCHOOL Vs. EDU SMART SERVICES PVT LTD 4/5/20
2	OMP (COMM.)		18/19	TELECOMMUNICATION ENGINEERING CENTRE Vs. STERLITE TECHNOLOGIES LIMITED AND ANR 4/5/20
3	OMP (I) (COMM.)		9994/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. HAWA SINGH 4/5/20
4	OMP (I) (COMM.)		10755/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. IKBAL 4/5/20
5	OMP (I) (COMM.)		10757/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. PIRANJI MAHADU JOGDAND 4/5/20
6	OMP (I) (COMM.)		10758/19	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. Vs. AKBAR 4/5/20
Issues				
7	Counter Claim		28/18	GOENKA ELECTRICALS AND ORS. Vs. LARSEN AND TOUBRO LTD. 4/5/20
Plaintiff/Petitioner Evidence				
8	CS (COMM.)	41/2014	55/20	MS CALVIN KLEIN TRADEMARK TRUST RODNEY SQUARE NOR Vs. PURNAGIRI COLLECTION 4/5/20
9	CS (COMM.)	4/16/2016	383/19	LARSEN TOUBRO LIMITED Vs. GOENKA ELECTRICALS AND ORS 4/5/20
10	CS (COMM.)		216/20	RSPL HEALTH PVT LTD Vs. SAINUS PHARMACEUTICAL PVT LTD 4/5/20
Misc. Arguments				
11	CS (COMM.)		220/20	L OREAL Vs. M/S S.B.J INTERNATIONAL 4/5/20
12	ARBTN		295/18	M/S ARTZOURCE TECHNOLOGY SERVICE PVT. LTD Vs. M/S BHART AIRTEL LTD 4/5/20
13	ARBTN		1131/18	I C E T PUBLIC SCHOOL Vs. EDU SMART SERVICES PVT LTD 4/5/20
Final Arguments				
14	CS (COMM.)	433/2013	382/19	MS TOMMY HILFIGER LICENCING LLC Vs. MS SAGAR GARMENTS ORS 4/5/20
15	CS (COMM.)	93/2014	62/20	ADIDAS AG Vs. VIKAS FASHION PONIT 4/5/20